

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA

UNSTARRED QUESTION NO.1028
TO BE ANSWERED ON THE 4TH DECEMBER, 2015

PENSION SCHEME FOR SHORT SERVICE CANDIDATES

1028. SHRI KAMAKHYA PRASAD TASA:

Will the Minister of DEFENCE
be pleased to state:

- (a) whether the Government proposes to introduce pension scheme for short service candidates in the defence sector;
- (b) if so, the details thereof;
- (c) whether the Government proposes to sanction pension for military personnels having less than fifteen years of service and if so, the details thereof;
- (d) whether the Government has received any representation from the Military Service Pensioners Association in this regard and if so, the details thereof along with the action taken by the Government thereon; and
- (e) whether the Government proposes to introduce other welfare schemes for military personnels having less than fifteen years of service and if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(RAO INDERJIT SINGH)

(a)&(b): At present, the Short Service Commissioned officers granted commission from other rank are entitled to pension on completion of 12 years of qualifying service. However, Short Service Commissioned officer who is granted commission from direct civil life is entitled to Terminal Gratuity only. There is no new proposal under consideration.

(c) Presently there is no such proposal.

(d) No, Madam.

(e) There are certain welfare schemes, administered by Kendriya Sainik Board for non-pensioners. Details are enclosed as per Annexure. There is no proposal at present to introduce any new welfare scheme.

**ANNEXURE REFERRED IN THE REPLY GIVEN IN PART (e) OF LOK
SABHA UNSTARRED QUESTION NO. 1028 FOR ANSWER ON 4.12.2015**

WELFARE SCHEMES KENDRIYA SAINIK BOARD

1. Financial Assistance from Raksha Mantri's Discretionary Fund (RMDF):

S. NO.	Grants	Amount (inRs.)
(a)	Penury Grant (65 yrs.) (Non-Pensioners upto Havildar Rank)	1000/- p.m (life time)
(b)	Education Grant i. Boys /Girls upto Graduation ii. Widows upto Post Graduation (Non-Pensioners upto Havildar Rank)	1000/- pm
(c)	Officer Cadet Grant (for Cadets of NDA only) (Pensioner/Non-Pensioner upto Havildar Rank)	1000/- pm
(d)	Disabled Children Grant (Pensioner/Non-Pensioner upto Havildar Rank)	1000/- pm
(e)	House Repair Grant (Pensioner/Non-Pensioner upto Havildar Rank) <ul style="list-style-type: none"> • 100% Disabled Ex-Servicemen • Orphan Daughters (of all Ranks) 	20000/-
(f)	Marriage Grant (Pensioner/Non-Pensioner upto Havildar Rank) <hr/> Widow Re-Marriage grant (Pensioner/Non-Pensioner upto Havildar Rank)	16000/-
(g)	Funeral Grant (Pensioner/Non-Pensioner upto Havildar Rank)	5000/-
(h)	Medical Grant (Non pensioner upto Havildar Rank) <hr/> Medical Grant (Pensioner/Non-Pensioner upto Havildar Rank Nepal)	30,000/- (Max)
(i)	Orphan Grant (Pensioner/Non-Pensioner All ranks) <ul style="list-style-type: none"> • Daughters of ex-servicemen till she is married. • One son of ex-servicemen upto 21 years of age. 	1000/- pm
(j)	Vocational Trg. Grant for Widows (Pensioner/Non-Pensioner upto Havildar Rank)	20,000/- (one time)

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2. Serious Diseases (Listed Only) Grant from Armed Forces Flag Day(AFFD) Fund:

<p>(a) Serious Diseases:- Angioplasty, Angiography, Coronary Artery Bypass Grafting (CABG), Open Heart Surgery, Valve, Replacement, Pacemaker Implant, Renal Implant, Prostate Surgery, Joint Replacement and Cerebral Stock.</p> <p>(b) Other Diseases: Where more than Rs. 1.00 lac has been spent on treatment.</p> <p>(c) Dialysis and Cancer treatment.</p>	<p>For (a) & (b): 75%/90% of total expenditure (Officer and Personnel Below Officer Rank respectively). Upto a maximum of Rs. 1.25 lac.</p> <p>For (c): 75%/90% of total expenditure (Officer and Personnel Below Officer Rank respectively). Upto a maximum of Rs. 75,000 per Financial Year only.</p>
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